

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT 1829/97]

(x) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Bhopal, for the year 1995-96 together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT 1828/97]

Report of the Comptroller and Auditor General of India for the ended 31st March, 1996.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): I lay on the Table, under clause (1) of the article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1996 (No. 5 of 1997) Union Government (Scientific Departments).

[Placed in Library. See No. LT 193397]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SOM PAL (Uttar Pradesh): Madam, I present the Fortieth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs on the Lokpal Bill, 1996.

EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SOM PAL (Uttar Pradesh): Madam, I lay on the Table, a copy of the Evidence tendered before the

Department-related Parliamentary Standing Committee on Home Affairs on the Lokpal Bill, 1996.

विभाग-संबंधी वित्त संबंधी संसदीय स्थायी समिति का प्रतिवेदन

श्री सोमपाल (उत्तर प्रदेश) : उपसभापति महोदय, मैं आपकी अनुमति से विनियामक प्राधिकरण विधेयक, 1996 के संबंध में विभाग-संबंधित वित्त संबंधी संसदीय स्थायी समिति के पांचवे प्रतिवेदन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

PRESENTATION OF PETITION

SHRI N. THALAVAI SUNDRAM (Tamil Nadu): I present a Petition signed by Shri J. Ramesh Kamath regarding maximum retail price of medicine.

STATEMENT BY MINISTER

THE DEPUTY CHAIRMAN: The Minister of Agriculture wants to lay a copy of the statement regarding introduction of the Pilot Crop Insurance Scheme. *(Interruptions)*.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam, what about clarifications? *(Interruptions)*.

THE DEPUTY CHAIRMAN: We will do that. Let him first lay the statement on the Table of the House.

SHRIMATI JAYANTHI NATARAJAN: Because we want to raise our Zero Hour mentions. *(Interruptions)*.

THE DEPUTY CHAIRMAN: We will allow him to lay the statement on the Table and then we will find time for seeking clarifications.

Introduction of Pilot Crop Insurance Scheme

कृषि मंत्री (श्री चतुरानन मिश्र) : उपसभापति महोदय, मैं पायलट फसल बीमा योजना के मुतल्लिक अपना बयान सभापटल पर रखता हूँ...(व्यवधान)...

SHRI H. HANUMANTHAPPA (Karnataka): Madam, if a Minister makes a statement, we have a right to seek clarifications. Here his statement has been included in the Papers laid on the Table.